डिप्टी चोक कन्ट्रोलर, उत्तर रेलवे, इलाहाबाद की विधया को बकाया राशियों, उपदान (ग्रेच्युटी) म्रादि का भुगतान

2244. श्री सत्य प्रकाश मालवीय : क्या रेल मंत्री यह बताते की कृया करेंगे कि :

(क) क्या डिप्टी चीफ कन्ट्रोलर उतर रेलवे, इलाहाबाद (स्वर्गीय श्री गारदा प्रसाद पानकर) के संबंध में बन्धया राशियों, उपदान (ग्रेच्युटी) ग्रादि के भुगतान का मामला विचाराधीन है ग्रौर बार-बार स्मरण पत्नों के बावजूद उनकी विधवा (श्रीमती सोनाबाई सोनकर) को उनका भुगतान नहीं किया गया है; ग्रौर

(ख) इन भुगतानों के कब तक कर दिए जाने ग्रौर मामले को ग्रंतिमरूप से निपटा दिये जाने की ग्राशा है?

रेल मंत्रालय में उपमंती (श्री महाबोर प्रसाद) : (क) ग्रौर (ख) श्रीमती सोनाबाई सोनकर पत्नी स्वर्गीय श्री शारदा प्रसाद सोनकर को भविष्य निधि की 33,848/-इपये की देय राशि का 17-9-87 को पहले ही भगतान किया जा चुका है उनको 21-12-87 को प्रति माह 681/-रूपये परिवार पेंशन तथा 55/-इपये की राहत की व्यवस्था कर दी गयी है। छ्टिटयों के बदले नकद भुगतान, सामुहिंक बीमा और मृत्यु एवं सेवा निवृत्ति उपदान के संबंध में देय राणियों क, 2-3-88 को भगतान के लिए पास कर दिया गया है। श्रीमती सोनकर को इन देय राशियों को प्राप्त करने के लिए लिख दिया गया है। المراجب المشتيع مراجب

Super fast Trains

2245. SHRI PRAMOD MAHAJAN: Will the Minister of RAILWAYS be pleased to state:

(a) what are the criteria for providing stoppages for superfast trains;

(b) whether these are strictly followed;

(c) if not, what are the reasons therefor; and

(d) whether Geetanjali Express is proposed to be provided with a stoppage at Manmad for the convenience of passengers from Marathwada?

THE DEPUTY MINISTER IN 'THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) to (c) There are no hard and fast criteria. However, likelyhood of long distance traffic, available services and operational requirements are taken into consideration while keeping the number of stoppages to the minimum.

(d) As three pairs of Bombay-Howrah through trains already stop at Manmad, stoppage of Geetanjali Express, has not been found justifiable.

Demand for changes in the transfer policy of Kendriya Vidyalaya Sangathan

2246. DR. NAGEN SAIKIA:

SHRIJ. P. GOYAL:

Will the Minister of HUMAN RESO-URCE DEVELOPMENT be pleased to state:

(a) whether the Al. India Kendriya Vidyalaya Teachers' Association has demanded some major changes in the transfer policy of Kendriya Vidyalaya Sangathan for Principals, Vice-Principals and Teachers;

(b) if so, what are the details thereof; and

(c) what is the Government's reaction to each of the changes demanded by the Association?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) to (c) The Ali India Kendriya Vidyalaya Teachers' Association had submitted a note to the Kendriya Vidyalaya Sangathan suggesting changes in the transfer guidelines for Kendriya Vidyalaya Teachers introduced in April, 1987. The suggestions

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made by the All India Kendriya Vidyalaya Teachers' Association are as under:---

(i) Transfer on administrative grounds should follow rather than precede disciplinary proceedings.

(ii) Transfer on medical grounds should also include equally severe diseases other than cancer, cardiac problems and paralysis.

(iii) Bachelor | widowed lady teacher be given couple status.

(iv) Minimum stay of three years for normal transfer may be reduced.

(v) All Teachers, Principals and Vice-Principals be posted to home district|choice station in the last five years of service.

(vi) PGTs may not be posted on recruitment promotion outside the region as well as language area.

(vii) Vice-Principals on recruitment promotion may be posted in another region but not in another language area.

(viii) All request transfers may be treated in public interest with benefits.

(ix) Earlier transfer policy in respect of Teachers, Principals and Vice-Principals having served in difficult station may be revived.

(x) Guidelines - for intra-regional transfer should be streamlined.

The Joint Consultative Machinery of the Kendriya Vidyalaya Sangathan has been set up and this would provide the forum for consultation between the Associations and the Kendriya Vidyalaya Sangathan. If any change in the transfer policy is considered necessary, the same will be decided by the Board of Governors of the Kendriya Vidyalaya Sangathan

Recommendation of the Technical committee on vehicles

2247. SHRI BIR BHADRA PRATAP SINGH:

SHRI BHAGATRAM MANHAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a technical committee was set up by the Ministry of

Health and Family Welfare in June, 1987 to evaluate the performance of some vehicles required by it;

(b) if so, what are the details of the recommendations made by the committee with respect to the vehicles tested, particularly 'Gypsy' and 'Trekkers';

(c) whether Government propose toreview the recommendations of the Technical Committee and to exclude Gypsy and Trekker; if so, what are the reasons therefor; and

(d) whether Government also propose to ensure that the purchase of vehicles is made on the basis of recommendations made by the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHA-PARDE): (a) Yes, Sir. Ministry of Health and Family Welfare did set up a technical committee in May, 1987.

(b) The Technical Committee examined technical aspect of these vehicles, and the broad details of its recommendations are as under:—

(i) Maruti Gypsy:

Maruti Gypsy is technically sound and reliable in all respect. However, it is observed that the space of the rear cabin is not sufficient which results in slight inconvenience to the commuters.

The Committee is of the opinion that this vehicle can b_c introduced at the Primary Health Centre level subject to the choice of respective States.

(ii) Hindustan Trekker :

This vehicle is a modified form of Ambassador car with a reinforcement of tubular structure as a chassis. The tyres of Hindustan Trekker have also been replaced by 6.40-15, instead of 5.90-15, that of Ambassador car. The vehicle is two wheel drive. It was tested in different roads. The cost of maintenance and repairs of this vehicles is almost equal to that of Ambassador car. The parts are also E)

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